## OFFICE OF THE CHIEF JUDICIAL MAGISTRATE : WEST DISTRICT: DELHI DUTY ROSTER OF JUDICIAL MAGISTRATE (WEST) DISTRICT FOR THE MONTH OF JANUARY 2026

The following Judicial Magistrate First Class of West District, Delhi will work as Duty Magistrate, on the dates noted against their names. It is enjoined upon the Duty Magistrate to hold trial of accused persons involved in petry cases whenever necessary and to attend to all urgent matters, such as recording of dying decision etc. whenever such matter is placed before them. They should always be available in their homes on the day of duty.

On Sundays, Second Saturday and other holidays, they are required to reach to court by 11:00 AM and remain there up to 05:00 PM or till the disposal of remand and other misc, work whichever is later. On working days Duty Magistrates shall remain in the court till 05:00 PM. The duty Magistrate would be assisted by his/her own staff.

	II 05:00 PM. The duty Magistrate would be assisted by his/her own stat:.			
S.No	Name of the Judicial Magisterate First Class	Working days	Holiday	Room No.
01	Sh. Tanmay Batham, JMFC(NI Act-03) R/o Flat No. 101, Himvarsha Apartment, IP Extension, Delhi -110092	03-01-2026	01-01-2026 (New Year's Day)	103 (CBA-II)
02	Sh. Vikas Madaan, Ld. JMFC-07 R/o B-803, Judicial Officers Residential Complex, Sector-26, Rohini- 110042		02-01-2026 (Local Holiday)	289
03	Sh. Gaurav Singal, Ld. JMFC-06 R/o Flat No. 202, Aaubhay apartments, Sec-7, Sonipat Haryana		04-01-2026 (Sunday)	355
04	Ms. Shruti Sharma-II, JMFC (Mahila Court-2) R/o A-2B/194B, Near Ekta Apartment, Paschim Vihar, Near Jwala Heri Market, Delhi	05-01-2026 06-01-2026	300	158
05	Sh. Shashank Nandan Bhatt, JMFC-02 R/o B-104, Naveen Apartments Dwarka, Sector-05, New Delhi-110075	07-01-2026 08-01-2026		356
06	Ms. Komal Garg, JMFC-03 R/o 2017, Second Floor, Gulabi Bagh, Delhi Administrative Flats, Delhi	09-01-2026		292
07	Ms. Surbhi Sethi, JMFC (NI Act -02) R/o 112, Kirpal Apartments, 44 L.P. Extension, Patparganj, Delhi-110092		10-01-2026 (2 <sup>nd</sup> Saturday)	102 (CBA-II)
08	Sh. Komal, JMFC-01 R/o VI/112 (3 <sup>rd</sup> Floor) DDA Flats, Kalkaji, New Delhi-110019		11-01-2026 (Sunday)	(Extn.Block)
<del>0</del> 9	Sh. Ankur Panghal, Ld. JMFC-05 R/o Flat No E-803, Parker VRC White Lily Apartments, G.T. Road, Near Tau Devi Lal Park, Sector-08, Sonipat, Haryana 131001	12-01-2026 13-01-2026		336A
10	Sh. Gaurav Ujjwal, Ld. JMFC (NI Act)-01 R/o 335,SFS Flats, Mukherjee Nagar, Delhi-110009	14-01-2026		03 (CBA-I)
11	Ms. Moksha Bains, Ld. JMFC-11 R/o 2072, Delhi Administration Flats, Gulahi Bagh Delhi	15-01-2026		31
12	Sh. Ankit Karan Singh, JMFC-08 R/o 274, 3 <sup>rd</sup> Floor, Jai Durga Apartments, Tagore Park, Delhi- 110009	16-01-2026		30
13	Ms. Sheetal Rani, Ld. JMFC-12 R/o B-306, 3 <sup>rd</sup> Floor, Greenfield Colony, Faridabad, Haryana 121010	17-01-2026	<u> </u>	152
14	Ms. Anamika, JMFC (Mahila Court-06)  R/o Flat No. 106, Type- IV, First Floor, KKD Judicial Residential Complex, Shahdara, Delhi – 110032		18-01-2026 (Sunday)	349
15	Sh. Anshul Singhal, Ld. JMFC-04 R/o Flat No. 706, KKD Judicial Residential Complex, Type-IV, Karkardoom, Delhi 110032	19-01-2026		268
16	Ms. Deepika Goyal Shokeen, JMFC (Mahila Court-03) R/o WZ-10, A-2, Block, Asalatpur Village, Janakpuri, New Delhi -110058	20-01-2026 21-01-2026		245
17	Ms. Divyashree Raina, Ld. JMFC (Mahila Court- 04) R/o C-98, 3 <sup>rd</sup> Floor, Antriksh Apartment, Rohini Sector-14, Extension Delhi 110085	22-01-2026	<u></u>	252
18	Ms. Shivangi Mangla, Ld. JMFC(NI Act-05)  R/o House No. 90, Upper Ground Floor, Pocket 4 & 5, Sector 23, Rohini Delhi.	23-01-2026 24-01-2026		S08 (Extra Block)
19	Ms. Shraddha Srivastava, JMFC-09 R/o PF 62/25, Second Floor, Kalkaji Extension Kalkaji New Delhi		25-01-2026 (Sunday)	(CBA-II)
20	Ms. Aishwarya Singh Kashyap, Ld. JMFC-10 R/o GH 54 Windsor Park Apartments, Vaibhav Khand, Indirapuram Ghaziabad UP-201014		26-01-2026 (Republic Day)	<u> </u>
		27-01-2026		102 (Extn. Block
21	Ms. Atisha Jain JMFC (Digital Traffic Court) R/o 283, 2nd Floor, Flat No.5, Residential Gagan Vihar, New Delhi -51	27-01-2020	n 	j
	Ms. Atisha Jain JMFC (Digital Traffic Court) R/o 283, 2nd Floor, Flat No.5, Residential Gagan Vihar, New Delhi -51 Ms. Disha Langan, I.d. JMFC (Mahila Court-05) R/o 25-C, GH-10, Sunder Apartments, Paschim Vihar,	28-01-2026	·	353
21	Ms. Atisha Jain JMFC (Digital Traffic Court) R/o 283, 2nd Floor, Flat No.5, Residential Gagan Vihar, New Delhi -51		-	j

## REMARKS:

- On holiday the Duty Magistrate of the day shall also deal with all the challans of traffic/STA/impounded. Vehicle pertaining to Darya Ganj, Kamla Market, Model Town & Paschim Vihar traffic circles.
- When any working day is declared a holiday, the Duty Magistrate on that day will be deemed as Duty Magistrate for whole day without any further order.
- 03. Duty Magisterate shall hold court on Sundays, Second Saturdays and Holidays etc. in Room Numbers mentioned against their names.
- 04. It is impressed upon all the Judicial Magistrate First Class, West District, Delhi to remain available in their court and to perform their judicial work till 5 p.m.,including deciding remand and bail application, and signing of orders passed on the day, as also on warrants, for example, release warrants, remand warrants etc., and not to leave such work for the Duty Magistrate of that day.(Reference No. 1956-2008/CMM/West/ADD/DR/2014 dated 05-06-2014)
- 04(a) In case any Magistrate has to leave court before 5 pm due to unavoidable reasons he/she shall intimate the undersigned and the Duty Magistrate of the day of the said reasons before leaving the court. In absence of any such intimation, the Duty Magistrate would perform the work of the said Presiding Officer only after taking a written report from the Reader / Ahlmad of the said Court about the non-availability of the Presiding Officer, which shall thereafter be sent to the undersigned.((Reference No.1956/2008/CMM/West/ADD/DR/2014 dated 05-06-2014).
- 05. It is clarified that on working days, all the Bail applications & Superdari Applications shall have to be heard by the concerned court.
- All the Ld. Judicial Magistrate First Class. West Distret, Delhi shall comply the directions received from time to time regarding disposal of the work from Hon'ble High Court of Delhi, New Delhi and from Ld. Principal District & Sessions Judge (West), Delhi.
- The Ld. Judicial Magisterate First Class, West District, Delhi deputed for duty and the staff of their courts who will work on Holidays will be entitled to avail "period Casual Leave (Compensatory Leave) in lieu of the duty performed on such day (s) as per rules. The Special Casual Leave (Compensatory Leave) of the Judicial Magistrate First Class, West District, Delhi shall be routed through and after verification by undersigned. The Judicial Magistrate First Class, West District, Delhi while forwarding the application of the staff for grant of such Special Casual Leave (Compensatory) shall verify that the official concerned had actually worked on a particular date.
- In case of emergency the Duty Magistrate is not available due to some inevitable reasons he/she will send a formal request two days in advance for change of duty alongwith the written consent/willingness of the officer agreeing to perform duty in his/her place, to the office of the undersigned.
- The Duty Magistrate of the day shall report at Video Conferencing Room latest by 12:30 noon and shall dispose off the work as per directions issued by the then GMM Delhi contained in the office order No. 8340-80/MM/CMM/2008 dated 28-07-2008.
- The Judicial Officer who are deputed as Duty Magistrate, if summoned for the day, of such day of duty to appear as witness in a court located in court complex other than the place of posting will send a formal request in advance to the court where he/she has to appear as a witness for his/her exemption from court attendance for that date, he /she may do so in the forenoon session, under intimation to the undersigned. (Ref: standing order issued by the Ld. District Judge-I & Sessions Judge, Delhi. Video NO. 42534-684/DM/Gaz. Dated 26-10-1999.)
- In case, if any information regarding Inquest U/s 196 Bharatiya Nagarik Suraksha Sanhita-2023 is received between 10.00 A.M to 5.00 P.M. on a working day, the same shall be moved before the undersigned for marking it further.
- It is clarified that on working day, if any Inquest information is received by the Duty Magisterate after 05:00 P.M. till 9.59 A.M. on the immediate succeeding day, then the same shall be deemed to be marked to the concerned Duty Magistrate of the day, who shall proceed to conduct the inquest proceedings and no formal marking of such Inquest by the undersigned shall be required.
- If any inquest information is received by the Duty-Magistrate on holiday, then the same shall be deemed to be marked to the Duty-Magisterate of the day, who shall proceed to conduct the inquest proceedings and no formal marking of such Inquest-shall be required.
- In case of transfer of any Judicial Officer, the newly posted Judicial Officer shall work as Duty Magistrate in place of his/her predecessor Judicial Officer.

(VASUNDJIARA AZAD) hef Judicial Magistrate West District, Delhi Contd...3 Copy forwarded for information and necessary action to:-

- 01. The Hon'ble Registrar General, High Court of Delhi, New Delhi Through Ld. Principal District & Sessions Judge, (West), Delhi
- 02. The I.d. Principal District & Sessions Judge, (HQ), Delhi
- 03. The Ld. Ld. Principal District & Sessions Judge, (West), Delhi
- 04. The Ld. Principal District & Sessions Judge all district Delhi/New Delhi
- 05. The Ld. officer Incharge, Pool Car, 11s Hazari Courts, Delhi
- 06. The Ld. CJMs, all District, Delhi/New Delhi,
- 07. The Ld. ACJM & all Ld. Judicial Magistrate First Class, West District, Tis Hazari Courts, Delhi.

-3-

- 08. The Director of Prosecution, Tis Hazari Courts, Delhi.
- 09. The Commissioner of Police, Delhi
- 10. The I G (Prison), Tihar Jail, Delhi/New Delhi.
- 11. The Secretary, Bar Association, Tis Hazari Courts, Delhi
- 12. The Supdt. Jail, New Delhi/Lock-Up Incharge, Tis Hazari Courts, Delhi
- 13. Law Officer, Tihar Jail, Delhi/New Delhi.
- 14. For Uploading on centralized web-site through LAYERS
- 15. The Video Conferencing, R. No. 211, Tis Hazari Courts, Delhi.
- 16. The Care Taking Branch, (Hq) & Wes Tir Hazari Courts, Delhi
- 17. Reader to the court of undersigned.
- 18. The Cash Branch, West District, Tis Hazari Courts, Delhi.
- 19. PS to Ld. Principal District and Sessions Judge(West) District, Delhi
- 20. Office file

(VASUNDHARA AZAD) Chief Judicial Magistrate West District, Delhi